

A State Spinal Injury centre is fully operational in Rajasthan at Sawai Man Singh Medical College, Jaipur for which out of the budget allocation of 2015-16 of ₹ 50 Lakh, the entire amount of ₹ 50 lakh was released as Central Grants during the last financial year. Similarly, out of the budget allocation for 2016-17 of ₹ 5 crore, the balance grant-in-aid admissible, under the Scheme amounting to ₹ 1.83 crore has already been released.

Further, during the current year an amount of ₹ 2 crore has been released to Government Medical College, Jammu in the State of Jammu and Kashmir, out of the budget allocation of ₹ 5 crore for establishing the State Spinal Injury centre.

As and when complete proposals under the modalities of the Scheme, are received from the State/UT Governments, funds are released.

Amount released for upliftment of SCs and STs

130. SHRIMATI RANEE NARAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total amount earmarked, allocated and released to States to improve the lives of Scheduled Castes and Scheduled Tribes under Special Central Assistance, Scheduled Caste Component Plan, Tribal Sub Plan and under Article-275(1), of the constitution during 2015-16;

(b) the total unspent amount out of the released funds, State-wise; and

(c) whether the unspent amount has been released as lapsed or being held back by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) and (b) State-wise details of funds allocated, released and pending Utilization Certificates (UCs) under Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP) and under Special Central Assistance to Tribal Sub Plan (SCA to TSP) during the year 2015-16 are given in the Statement-I and II, respectively (*See* below). State-wise details of funds allocated, released and pending Utilization Certificates (UCs) under Special Central Assistance to Tribal Sub Plan (SCA to TSP) under Article 275(1) during the year 2015-16 is given in the Statement-III (*See* below). The Total outlay for Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) for various Central Ministries/Union Territories during the year 2015-16 is ₹30850.88 crore and ₹ 19979.77 crore respectively. State-wise details of SCSP and TSP are not maintained by NITI Aayog

(c) The unspent amount out of the released amount upto 2015-16 is with State Government.

Statement-I

*Details of Allocated, Released and Unspent Amount during the year 2015-16
under Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)*

(₹ in lakh)

Sl. No.	States/UTs	2015-16		
		Allocation	Released	Pending Utilization Certificates
1	2	3	4	5
1.	Andhra Pradesh	3701.90	3701.90	0.00
2.	Assam	1011.29	0.00	0.00
3.	Bihar	10370.86	10357.00	5362.64
4.	Chhattisgarh	2609.74	1276.14	1276.14
5.	Gujarat	2261.70	1045.00	0.00
6.	Goa	23.69	0.00	0.00
7.	Haryana	2498.22	0.00	0.00
8.	Himachal Pradesh	1323.56	1254.41	0.00
9.	Jammu and Kashmir	679.44	512.45	0.00
10.	Jharkhand	1788.33	1414.89	0.00
11.	Karnataka	9855.63	9086.84	6278.52
12.	Kerala	1497.38	1497.37	440.35
13.	Madhya Pradesh	9741.39	9199.34	4085.24
14.	Maharashtra	5536.95	3161.20	0.00
15.	Manipur	73.18	73.18	73.18
16.	Odisha	3845.47	2398.01	0.00
17.	Punjab	6929.70	2708.95	607.95
18.	Rajasthan	5973.11	3438.30	1193.06
19.	Sikkim	18.98	108.68	92.70
20.	Tamil Nadu	6649.58	3636.98	0.00

1	2	3	4	5
21.	Telangana	2380.75	2380.75	0.00
22.	Tripura	566.55	1488.14	350.81
23.	Uttar Pradesh	19316.27	10488.83	10285.88
24.	Uttarakhand	962.78	0.00	0.00
25.	West Bengal	10727.56	10727.56	0.00
26.	Chandigarh	200.00	44.08	0.00
27.	Delhi	130.95	0.00	0.00
28.	Puducherry	69.04	0.00	0.00
TOTAL		110744.00	80000.00	30046.47

Statement-II*Details of status of Release & UC awaited under SCA to TSP**(As on 11.01.2017)*

(₹ in lakh)

Sl. No.	States/UTs	2015-16		
		Allocation	Released	Pending Utilization Certificates
1	2	3	4	5
1.	Andhra Pradesh	3500.00	3500.00	0.00
2.	Assam	5844.00	5844.00	5844.00
3.	Bihar	1368.26	1368.26	1368.26
4.	Chhattisgarh	10809.64	10809.64	3600.47
5.	Gujarat	10566.50	10566.50	10566.50
6.	Himachal Pradesh	475.00	475.00	0.00
7.	Jammu and Kashmir	2000.00	2000.00	2000.00
8.	Jharkhand	10000.00	10000.00	0.00

1	2	3	4	5
9.	Karnataka	4370.00	4370.00	1310.27
10.	Kerala	357.50	357.50	0.00
11.	Madhya Pradesh	11501.21	11501.21	11018.68
12.	Maharashtra	12514.91	12514.91	9471.62
13.	Manipur	1100.00	1100.00	0.00
14.	Odisha	14728.52	14728.52	9250.62
15.	Rajasthan	10190.00	10190.00	10190.00
16.	Sikkim	353.00	353.00	0.00
17.	Telangana	4000.00	4000.00	1790.00
18.	Tripura	2400.07	2400.07	1622.25
19.	Uttar Pradesh	905.51	905.51	905.51
20.	West Bengal	6233.00	6233.00	647.00
TOTAL		113217.12	113217.12	69585.18

Statement-III

Details of fund released and UC awaited under Article 275(1) of Constitution (as on 11.01.2017)

(₹ in lakh)

Sl. No.	States/UTs	2015-16		
		Allocation	Released	Pending Utilization Certificates
1	2	3	4	5
1.	Andhra Pradesh	5500.00	5500.00	5500.00
2.	Arunachal Pradesh	3000.80	3000.80	3000.80
3.	Chhattisgarh	11904.31	11904.31	2932.51
4.	Goa	400.00	400.00	400.00
5.	Gujarat	11680.00	11680.00	11680.00

1	2	3	4	5
6.	Himachal Pradesh	52320	523.20	0.00
7.	Jammu and Kashmir	2000.00	2000.00	2000.00
8.	Jharkhand	12202.96	12202.96	0.00
9.	Karnataka	6300.00	6300.00	3240.27
10.	Kerala	1085.44	1085.44	435.44
11.	Madhya Pradesh	14845.15	14845.15	6433.79
12.	Maharashtra	13374.00	13374.00	8163.64
13.	Manipur	1216.00	1216.00	840.40
14.	Meghalaya	1507.68	1507.68	1507.68
15.	Mizoram	3617.37	3617.37	2497.57
16.	Nagaland	5469.34	5469.34	5469.34
17.	Odisha	15200.00	15200.00	12585.71
18.	Rajasthan	11000.00	11000.00	11000.00
19.	Sikkim	1250.30	1250.30	850.00
20.	Tamil Nadu	852.80	852.80	852.80
21.	Telangana	6090.00	6090.00	2040.00
22.	Tripura	1600.68	1600.68	1347.06
23.	Uttar Pradesh	1514.74	1514.74	1514.74
24.	Uttarakhand	92.02	92.02	92.02
25.	West Bengal	7000.00	7000.00	1504.10
GRAND TOTAL		139226.79	139226.79	85887.87

Inclusion of backward classes in Scheduled Caste category

†131. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

†Original notice of the question was received in Hindi.